

Parliament Session Alert

Budget Session – February 12-26, 2009

Highlights

- ◆ Lok Sabha and Rajya Sabha meet for the Budget Session between February 12-26, 2009.
- ◆ The Session will focus on financial business related to Railway and General Budgets, and discussion on the President's Address. In addition, essential legislative business is proposed to be discussed.

Government Bills listed for Consideration and Passing

Short Title	Introduced on	Status
A Category		
The Prevention and Control of Infectious and Contagious Diseases in Animals (Amendment) Bill, 2005	December 21, 2005	Passed by RS on December 16, 2008, pending in LS
The Carriage by Air (Amendment) Bill, 2007	May 4, 2007	Passed by LS on 30 April 2008, pending in RS
The Agricultural and Processed Food Products Export Development Authority (Amendment) Bill, 2008	December 22, 2008	Passed by LS on December 23, 2008, pending in RS
The Compensatory Afforestation Fund Bill, 2008	May 5, 2008	Passed by LS on December 23, 2008, pending in RS
The Central Industrial Security Force (Amendment) Bill, 2008	December 18, 2008	To replace an Ordinance Standing Committee to submit report by February 15, 2009
The High Courts and Supreme Court Judges (Salaries and Condition of Service) Amendment Bill, 2008	December 22, 2008	To replace an Ordinance Standing Committee to submit report by February 15, 2009
The Scheduled Castes and the Scheduled Tribes (Reservation in Posts and Services) Bill, 2008	December 22, 2008	Passed by RS on December 23, 2008, pending in LS
The Prevention of Corruption (Amendment) Bill, 2008	December 19, 2008	Passed by LS on December 23, 2008, pending in RS
The National Waterway (Lakhipur-Bhanga Stretch of the Barak River) Bill, 2007	August 29, 2007	Standing Committee Report on March 4, 2008
B Category		
The Seeds Bill, 2004	December 9, 2004	Standing Committee Report on November 28, 2006
The Trade Marks (Amendment) Bill, 2007	August 23, 2007	Standing Committee Report on March 19, 2008

Short Title	Introduced on	Status
The State Bank of India (Amendment) Bill, 2006	December 18, 2006	Standing Committee Report on August 30, 2007
The Pension Fund Regulatory and Development Authority Bill, 2005	March 21, 2005	Standing Committee Report on July 26, 2005
The Prevention of Money Laundering (Amendment) Bill, 2008	October 17, 2008	Standing Committee Report on December 19, 2008
The Drugs and Cosmetics (Amendment) Bill, 2007	August 21, 2007	Standing Committee Report on October 21, 2008
The Employees State Insurance (Amendment) Bill, 2008	October 21, 2008	Standing Committee Report on December 19, 2008

Sources: Ministry of Parliamentary Affairs, PRS.

Bills listed for Introduction, Consideration and Passing

Short Title	Comments
A Category	
The Finance Bill, 2009	
The Delhi Metro Railways (Amendment) Bill, 2009	
The National Capital Territory of Delhi Laws (Special Provisions) Bill, 2009	
The Central Universities Bill, 2009	To replace an Ordinance
B Category	
The Payment of Gratuity (Amendment) Bill, 2009	
The Emigration (Amendment) Bill, 2009	

Sources: Ministry of Parliamentary Affairs, PRS.

Bill listed for Withdrawal

Short Title	Comments
A Category	
The Central Universities Bill, 2008	Replaced by new Bill
B Category	
The Payment of Gratuity (Amendment) Bill, 2007	Replaced by a new Bill

Sources: Ministry of Parliamentary Affairs, PRS.

Bills listed for Introduction

Short Title
A Category
The National Commission for Heritage Sites Bill, 2009
B Category
The Mines and Minerals (Development and Regulation) (Second Amendment) Bill, 2009
The Other Backward Classes (Reservation in Posts and Services) Bill, 2009

Sources: Ministry of Parliamentary Affairs, PRS.

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